



HIGH COURT OF DELHI  
Sher Shah Road, New Delhi

No.                      /G-3/DHC/Gaz./NJA/Tmg./2019 Dated                     

From

The Registrar General  
High Court of Delhi  
New Delhi

To

The Director  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal-462044 (M.P.)  
[Fax No.0755-2696904, Tel: 0755-2696766]  
New Delhi, dated

Sub : North Zone-II Regional Conference on Enhancing Excellence of the Judicial  
Institutions: Challenges & Opportunities scheduled to be held on 30<sup>th</sup> and 31<sup>st</sup>  
March, 2019 at Nainital.

Sir,

I am directed to refer to your letter No. NJA/Dir/P-1158/2019 dated 22.02.2019, on the  
above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate Judicial  
officers as per list annexed hereto as Annexure 'A' for participating in North Zone-II Regional  
Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities  
scheduled to be held on 30<sup>th</sup> and 31<sup>st</sup> March, 2019 at Nainital.

Yours faithfully

(Jugal Kishore)  
Assistant Registrar (Gaz.-I)  
For Registrar General

Handwritten initials in blue ink on the left margin.

Endst. No. 1217-1224/DHC/Gaz./G-3/2019 Dated:- 20/3/19

Copy alongwith (Annexure 'A') and copy of letter under reference forwarded to the  
following with the request to inform judicial officers under their control accordingly.

1. The District & Sessions Judge(Hqrs.), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini, Delhi.
3. The District & Sessions Judge, East, KKD, Delhi.
4. The District & Sessions Judge, South-West, Dwarka.
5. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
6. The District & Sessions Judge, North, Rohini, Delhi.
7. The Chairperson, Delhi Judicial Academy, Dwarka, Delhi.
8. The Member Secretary, DSLSA, Pre-Fab Building, PHC, New Delhi.

(Jugal Kishore)  
Assistant Registrar(Gaz.-I)

**MOST IMMEDIATE/OUT AT ONCE**  
**TIME BOUND**

Handwritten number 27382-409 in blue ink.

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs) DELHI

No..... /Misc./Tsg./Gaz./2019 Dated, Delhi the.....

22 MAR 2019

Copy forwarded for information and necessary action to:

1. The Officer In-charge, Pool Car, Central District, Tis Hazari Court, Delhi.
2. The Officers concerned, Central, District, Tis Hazari Court, Delhi.
3. The Sr./ Administrative Officer (Judl.), Admn. I, II, III and Filing Branch,  
Central District, Tis Hazari Court, Delhi.
4. The Drawing and Disbursing Officer, Central District, Tis Hazari Court,  
Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The PRO Tis Hazari Court, Delhi.
7. The PS to Ld. District & Sessions Judge(HQs), Tis Hazari Court, Delhi.
8. The Reader to Ld. District & Sessions Judge (HQs), THC, Delhi.

List of the officers nominated for participating in North Zone-II Regional Conference on  
Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities on 30<sup>th</sup> and 31<sup>st</sup>  
March, 2019, at Nainital.

**Director/Faculty members of Delhi Judicial Academy**

1. Ms. Neena Bansal Krishna, Director (Academics), Delhi Judicial Academy.
2. Mr. Kovai Venugopal, Additional Director, Delhi Judicial Academy.

**Civil Judges (Senior Division)**

1. Mr. Ashu Garg, CMM, Central, THC, Delhi.
2. Mr. Naveen Kumar Kashyap, Sr. Civil Judge-cum-RC, North-West, Rohini, Delhi.
3. Ms. Purva Sareen, ACMM, South-West, Dwarka, Delhi.
4. Mr. Hem Raj, Principal Magistrate, JJB-II, Central, THC, Delhi.
5. Mr. Jay Thareja, JSCC-cum-ASCI-cum-Guardian Judge, East, KKD, Delhi.
6. Ms. Ruchika Singla, Secretary, DLSA, North-West, Rohini, Delhi.
7. Ms. Neha Paliwal, Metropolitan Magistrate, Mahila Court, Central, THC, Delhi.
8. Mr. Sunil Kumar Sharma, ACJ-cum-CCJ-cum-ARC, North-West, Rohini, Delhi.
9. Mr. Dinesh Kumar, Metropolitan Magistrate, Central, THC, Delhi.
10. Mr. Viplov Dabass, Civil Judge, Central, THC, Delhi.

**Civil Judges (Junior Division)**

1. Mr. Ashok Kumar, Metropolitan Magistrate (NI Act), Central, THC, Delhi.
2. Ms. Anchal, Metropolitan Magistrate, Mahila Court, West, THC, Delhi.
3. Mr. Jagmohan Singh, Secretary, DLSA, South-West, Dwarka, Delhi.
4. Mr. Ajay Kumar Malik, Special Railway Magistrate, Central, THC, Delhi.
5. Mr. Sujit Saurabh, Municipal Magistrate, East, KKD, Delhi.
6. Ms. Pooja Aggarwal, Metropolitan Magistrate, North-West, Rohini, Delhi.
7. Mr. Jitendra Pratap Singh, Metropolitan Magistrate, North, Rohini, Delhi.
8. Mr. Puneet Pahwa, Additional Rent Controller, Central, THC, Delhi.
9. Mr. Ajay Nagar, Commercial Civil Judge-cum-ARC, West, THC, Delhi.
10. Mr. Puneet Nagpal, Metropolitan Magistrate (NI Act), South-West, Dwarka, Delhi.